

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

: TCP/402/ (IB)/2017

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S) : AGRI DEVELOPMENT FINANCE TAMIL NADU LTD

NAME OF THE RESPONDENT(S) : S&S INDUSTRIES & ENTERPRISES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Matter is called. Both parties are absent. As per the direction, Registry has sent notice to the Petitioner which returned unserved with an endorsement as 'left'. Notice is sent properly to the address mentioned in the petition. In the circumstances, matter is **dismissed in default.**

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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